GOVERNMENT OF INDIA COAL LOK SABHA

STARRED QUESTION NO:363
ANSWERED ON:05.09.2012
PPP MODEL IN COAL PRODUCTION
Joshi Dr. Murli Manohar;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of COAL be pleased to state:

- (a) Whether the Government has prepared a draft on the Public Private Partnership (PPP) in the form of mining, development and operations agreement for exploration of coal mines by the private entities in close association with the Coal India Limited (CIL) to push up coal production and induct new technology through private sector participation in the Twelfth plan;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the draft has been finalised;
- (d) if so, the details thereof and the views of the States in the regard; and
- (e) whether the monopoly of CIL in the coal industry is likely to come to an end as a result thereof and if so, the facts in this regard?

Answer

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to reply given at (a) to (e) of Lok Sabha Starred Q.No. 363 for answer on 05.09.2012.

- (a) & (b): No, Sir. However, some operations of coal production and over burden removal are carried out through hiring of equipment by Coal India Limited/its subsidiary companies.
- (c) to (e): Does not arise in view of reply given at (a) & (b) above.